

1	2	3	4
19	Nagaland	371	585
20	Orissa	32	86
21	Punjab	1776	3123
22	Rajasthan	6680	15591
23	Sikkim	0	462
24	Tamilnadu	0	2951
25	Tripura	287	621
26	Uttar Pradesh	31	98
27	Uttaranchal	189	1108
28	West Bengal	0	15821
29	A & N Islands	0	141
30	Dadra & Nagar Haveli	40	241
31	Daman & Diu	0	1
32	Delhi	0	0
33	Lakshadweep	0	8
34	Pondicherry	40	84
35	Chandigarh	0	0
TOTAL:		18365	153981

NOTE: as per information received from States/UTs till 16-11-2001.

Funds for water harvesting under ARYVSP

1167. SHRI C.P. THIRUNAVUKKARASU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any amount has been earmarked for the State Governments for taking up water harvesting scheme under Accelerated Rural Water Supply Programme;

(b) if so, the State-wise details thereof;

(c) whether Union Government has issued guidelines on sustainability of drinking water, conservation, rain water harvesting and ground water recharge;

(d) if so, the details thereof; and

(e) the reaction of the State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHAB M.K. PATIL): (a) and (b) Yes Sir, the Government of India has earmarked funds under Accelerated Rural Water Supply Programme (ARWSP) for the Sub-mission on sustainability including rain water harvesting. As per the existing guidelines, schemes or projects can be taken up under Sub-mission on sustainability under ARWSP. State Governments have been delegated powers to utilise upto 25% of 20% of ARWSP fund for the Sustainability Sub-Mission projects. Further, under PMGY-Rural Drinking Water component, provisions have been made to utilise minimum 25% of the funds on schemes or projects on water conservation, water harvesting, water recharge and sustainability of drinking water sources in respect of DDP/DPAP areas, over-exploited, dark/grey blocks and other water stressed/ drought affected areas. The State-wise availability of funds under ARWSP and PMGY (DWS) for 2001—2002 and sustainability funding potential in these programmes is furnished in the enclosed Statement. (*See below*).

(c) and (b) Yes, Sir. The Government of India has issued detailed guidelines for implementation of Schemes and Projects on Sustainability under ARWSP and Rural Drinking Water component of PMGY. Appeals have also been made to Hon'ble Members of Parliament to take up projects to augment the drinking water supply/ groundwater recharge like rainwater harvesting, etc., under MPs Local Area Development Programme.

(e) In the Conference of State Ministers incharge of Rural Drinking Water Supply held on 19th and 20th October, 2001 for reviewing the progress of implementation of schemes under ARWSP and PMGY (Rural Drinking Water), there was a consensus on the need and urgency for taking up more number of schemes under Sub-Mission on Sustainability by utilising the funds earmarked under ARWSP and PMGY (Rural Drinking Water) in view of the recurring water scarcity situation in the country.

Statement

*Sustainability funding potential with States/UTs under ARWSP (Including DDP) and PMGY
(Rural Drinking Water) [2001-2002]*

(Rs. in lakh)

SI. No	State/UT	Allocation under ARWSP (including DDP)	Funds to be utilised on sustainability under ARWSP (5% of col. 3)	Allocation under PMGY-Rura! Drinking Water	PMGY-Rural Drinking Water funds for sustainability (25% of col. 5)	Total funds for sustainability (col. 4+col. 6)
1	2	3	4	5	6	7
1.	Andhra Pradesh	13889.68	694.48	2841.20	710.30	1404.78
2.	Arunachal Pradesh	4476.00	223.80	1441.20	360.30	584.10
3.	Assam	7561.00	378.05	3051.00	762.75	1140.80
4.	Bihar	7274.00	363.70	2457.90	614.48	978.18
5.	Chhattisgarh	3877.00	193.85	881.20	220.30	414.15
6.	Goa	1455.00	72.75	30.20	7.55	80.30
7.	Gujarat	8237.00	411.85	3265.20	816.30	1228.15
8.	Haryana	3108.64	155.43	471.20	117.80	273.23
9.	Himachal Pradesh	5559.41	277.97	3650.00	912.50	1190.47
10.	J and K	10105.88	505.29	7167.00	1791.75	2297.04
11.	Jharkhand	3619.00	180.95	759.20	189.80	370.75
12.	Karnataka	13547.74	677.39	1127.00	281.75	959.14

RAJYA SABHA

[28 November 2001]

1	2	3	4	5	6	7
13.	Kerala	6331.00	316.55	3426.00	856.50	1173.05
14.	Madhya Pradesh	8877.00	443.85	1460.62	365.16	809.01
15.	Maharashtra	19159.00	957.95	3105.07	776.27	1734.22
10.	Manipur	1643.00	82.15	1473.15	368.29	450.44
17.	Meghalaya	1760.00	88.00	954.60	238.65	326.65
18.	Mizoram	1257.00	62.85	1500.00	375.00	437.85
19.	Nagaland	1308.00	65.40	405.00	101.25	166.65
20.	Orissa	6522.00	326.10	2003.80	500.95	827.05
21.	Punjab	2277.00	113.85	1000.50	250.13	363.98
22.	Rajasthan	24499.65	1224.98	3179.00	794.75	2019.73
23.	Sikkim	536.00	26.80	978.00	244.50	271.30
24.	Tamilnadu	7956.00	397.80	1500.00	375.00	772.80

[28 November 2001]

RAJYA SABHA

171

1	2	3	4	5	6	7
25.	Tripura	1559.00	77.95	1700.00	425.00	502.95
26.	Uttar Pradesh	13269.00	663.45	7534.00	1883.50	2546.95
27.	Uttaranchal	3356.00	167.80	492.45	123.11	290.91
28.	West Bengal	8773.00	438.65	5403.00	1350.75	1789.40
29.	A & N Islands	13.00	0.65	215.00	53.75	54.40
30.	DAN Haveli	7.00	0.35	51.60	12.90	13.25
31.	Daman & Diu	0.00	0.00	53.00	13.25	13.25
32.	Delhi	5.00	0.25	385.00	96.25	96.50
33.	Lakshadweep	0.00	0.00	69.30	17.33	17.33
34.	Pondicherry	5.00	0.25	72.09	18.02	18.27
35.	Chandigarh	0.00	0.00	100.00	25.00	25.00
TOTAL:		191823.00	9591.15	64203.48	16050.87	25642.02

172